

(b) and (c). The decisions of the Government on the report regarding Aluminium prices have been published in a Gazette extraordinary dated 24-5-1971. The report on coal prices is still under consideration.

Advise on Cost Structure by Bureau of Industrial Costs and Prices

897. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether Bureau of Industrial Costs and Prices has recruited the full complement of its staff ;

(b) if so, the names of the specific industries about which Government have sought its advice on the costs structure, ever since it was constituted ;

(c) the names of the industries on which this Bureau has already tendered its advice and report ; and

(d) the names of other industries which

Government contemplate to entrust to this Bureau for such a study during 1971-72.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD) : (a) A statement is attached.

(b) The industries on which the Government have sought advice of the Bureau since its inception are Aluminium, Coal, Agricultural Tractors, Soaps, Drugs (bulk drugs and formulations), Cotton Textiles (controlled varieties of cloth), and a number of other products.

(c) The Bureau has submitted its report on Aluminium and Coal. The report on Agricultural Tractors is under compilation and is likely to be submitted to the Government shortly.

(d) Advice of the Bureau will be sought on other industrial products as and when the need arises.

Statement

The existing strength of personnel (Except class IV staff) in the Bureau of Industrial Costs and Prices.

No.	Designation	Sanctioned strength	No. of posts filled up	No. of posts vacant
1	2	3	4	5
1.	Chairman	1	1	—
2.	Member	2	2	—
3.	Secretary	1	1	—
4.	Assistant Secretary-cum-Administrative Officer.	1	—	1
<i>Economic Division</i>				
5.	Sr. Economist	1	1	—
6.	Sr. Research Officers	2	2	—
7.	Research Officer	1	—	1
8.	Jr. Research Officer	3	3	—
9.	Jr. Specialist in Co. Law	1	1	—
<i>Cost Accounts Division</i>				
10.	Sr. Cost Accounts Officer	1	1	—
11.	Cost Accounts Officers	8	6	2
12.	Cost Accountants	8	5	3
<i>Engineering Division</i>				
13.	Industrial Engineers	2	—	2
14.	St. Engineers	2	1	1
15.	Junior Engineers	2	—	2

1	2	3	4	5
<i>Personal Staff</i>				
16.	Private Secretary	1	1	—
17.	Sr. P.A.'s (Stenographer Grade I)	2	2	—
18.	P.A.'s Grade II (Stenographer)	8	5	3
19.	Stenographers Grade III	9	6	3
<i>Office</i>				
20.	Superintendent	1	1	—
21.	Assistants	2	2	—
22.	U. D. Gs.	2	2	—
23.	L. D. C./Typist	4	2	2
24.	Cashier cum A/cs Clerk	1	1	—
25.	Accountant	1	—	1
26.	Sr. Investigator	1	—	1
27.	Roneo Operator	1	1	—
28.	Comptometer Operator	1	1	—

Action to fill in the vacant posts is being taken.

Confirmation of Commission Bearers working in non-vegetarian Restaurant, Southern Railway

898. SHRI M. K. KRISHNAN : Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Government propose to confirm the Commission bearers working in the non-vegetarian restaurant, Southern Railway and sanction them one day's leave in a week ;

(b) whether Government have received any representation regarding this ; and

(c) if so, the action taken on the representation ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMAN-THAIYA) : (a) to (c). These Commission bearers are not regular railway servants. A representation demanding confirmation and a day's leave in a week was received, which was examined. It was found that confirmation as regular employees was not feasible. However, weekly rest, as required is given.

Taking over of Firms during 1970-71

899. SHRI R. KADANAPALLI : Will the Minister of INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) the number of firms taken over by Government in the country, State-wise, during the year 1970-71.

(b) the reasons for taking over the above firms ; and

(c) the steps taken by Government for the proper functioning of the above firms ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Presumably the information is required in respect of the industrial undertakings, the management of which has been taken over by the Central Government under the Industries (Development and Regulation) Act, 1951. During the year 1970-71 (April 1970-March 1971), 8 Industrial Undertakings were taken over as detailed below :

Gujarat	3
West Bengal	2
Maharashtra	1
Madhya Pradesh	1
Tamil Nadu	1
Total :	8

These undertakings were either directly to close down or had closed down resulting in, fall in production and employment and were